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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		City Bank N.A-Vs-Cosmic Ferro Alloys Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Mr D. N. S. Sharma Adv

for  
New Harizone  
Transport Co.  
(Supporting  
Creditor)

  
28/2

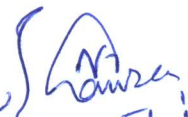
1 Manju Bhuteria, Advocate  
Rishav Banerjee, Advocate  
Varun Kedia, Advocate  
Kumardeep Majumder, Advocate

for Financial Creditor/  
Applicant

  
28/2/18

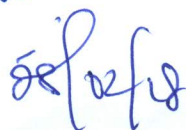
2. NILADRI KHANNA, Adv.

} For Jindal Stainless Ltd  
&  
Jindal stainless (Hisar) Ltd  
- operational creditor

  
28/2/18

ARITEH P RAY  
Adv

} DVC  
Operational Creditor



**ORDER**

Ld. Counsel on behalf of the financial creditor and the operational creditor is present. Nobody is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of the Interim Resolution Professional submits the 2<sup>nd</sup> Progress Report. It is recorded.

For filing further progress report list it on 23/03/2018.



Sd

(Jinan K.R.)  
Member (J)